

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:413  
ANSWERED ON:25.02.2000  
DISCORD WITH EC ON TEXTILE IMPORTS  
VILAS BABURAO MUTTEMWAR

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the India and the European Commission have ended a year long discord over textile trade;
- (b) the extent which this decision has helped the textile imports;
- (c) if so, the main decisions arrived at; and
- (d) the time by which these are likely to be implemented ?

**Answer**

MINISTER OF STATE FOR TEXTILES

(SHRI GINGEE N. RAMACHANDRAN)

(a) to (d) A Memorandum of Understanding (MoU) was signed between India and European Commission in 1994. As per clause 2 of MoU, India has notified the bindings of tariffs against products mentioned in the MoU. The matter regarding grant of exceptional flexibilities is being pursued. The bindings are still to be given practical shape and therefore it is too early to say anything about the extent of their effect on imports.